Name of	Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI(Liquidation Process) Regulations, 2016 Name of the corporate debtor: Advance Navotpad Surfactants Limited; Date of commencement of liquidation: 13th August' 2019 (Order dated 9th August 2019 received by Liquidator on 13th														
	August' 2019)														
List of operational creditors (other than Workmen, Employees and Government Dues)															
Sl.	Name of creditor	Identificati	Details	of claim	Details of claim admitted					Amount of	Amount of	Amount of	Amount of	Remarks,	
		on No.	receive	d							contingent	any	claim	claim	if any
No.			Date of	Amount	Amount of	Nature of	Amount	Whether	Amount	% share in	claim	mutual	rejected	under	
			receipt	claimed (Rs.)	claim admitted	claim	covered	lien /	covered	total amount		dues, that		verificatio	
					(Rs.)		by lien or	attachmen	by	of claims		may be set		n	l
							attachmen	t	guarantee	admitted		off			
						l	t pending	removed?	l			l			
							disposal	(Yes/No)							

0

No No

0

0

0

0.17 0.02 0.0050 5,79,244

19,189

0

NA NA NA

9,41,859 Unsecured 1,29,354 Unsecured 27,941 Unsecured

 1 Supreme Engineers
 ANSL/02
 12-09-2019

 2 A.P.S. Enterprises
 ANSL/03
 12-09-2019

 3 Elent Electronics Pvt
 ANSL/04
 11-09-2019

15,21,103 1,29,354 47,130